

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
DELHI

ORDER

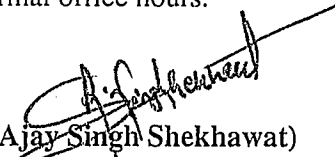
Sub : Shift Duty order

In continuation of order no. 45572-586/Pool Cars/THC/2022, dated 03.06.2022, it is ordered that the following officials may be directed to perform the duty in Morning/Regular/ Evening Shift to meet any contingency on the period mentioned against their names.

October 2022 : Centralized Pool Car Section(HQ), Tis Hazari Courts, Delhi

Name of Pool Car Section	Morning Shift (08:00 A.M. To 03:00 P.M)	Regular Shift (10:00 A.M.to 05:00 P.M.)	Evening Shift (12:00 P.M. to 07:00 P.M)
Centralized Pool Car Section, Head Quarter, Tis Hazari Courts, Delhi	Pramod Sharma (Judicial Assistant)	Amit Kumar (Judicial Assistant)	Sunil Nautiyal (Br. Incharge)
	Sandeep (Orderly)	Hemlata Sharma (Judicial Assistant)	Sombir Dagar (Jr. Judicial Assistant)
		Mukesh Chander (Judicial Assistant)	Sunil (Orderly)

Note:- The official who are working in Morning Shift/Evening Shift may be directed to avoid to proceed on long leave. Further, the officials may be directed to interchange the duty during morning and evening shift, if any official proceeds on leave or unavailable due to any unforeseen situation with the direction that one official must remain present in each shift. Rest of the Officials may be directed to perform the duty during normal office hours.

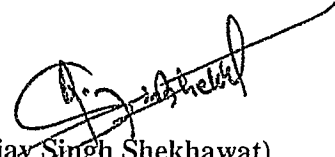

(Ajay Singh Shekhawat)
Officer In-charge, Pool Car Section,
Tis Hazari Courts, Delhi.

77537 - 77553
No. _____/Pool Cars/THC/2022

Dated 10 OCT 2022

Copy forwarded for information and necessary action to :-

1. PS to Ld. Principal District & Sessions Judge(HQs) Office, Room No. 302A, Tis Hazari, Delhi.
2. The Branch Incharge, Care Taking Branch, Administration, Website Committee (Hindi/ English) & Biometric Branch, Delhi.
3. Official concerned.
4. Guard File.


(Ajay Singh Shekhawat)
Officer In-charge, Pool Car Section,
Tis Hazari Courts, Delhi.

